

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2019.**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
ltd.**

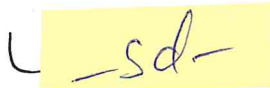
SECTION OF THE COMPANIES ACT: U/s. 7 of IBC

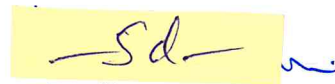
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Arun Kathpalia, Senior Advocate with Ms. Medha Sachdeva, Advocates for the Petitioner.		
		Mr. NPS Chawla, Mr. Sujoy Sutta, Mr. Mohit Dass, Advocate for the Resolution Professional, Mr. Brijesh Tamber, Mr. Avirup Benjamin, Advocates for the COC, Mr. Manish Dua, Mr. Gagan Chawla, Advocates for the Respondent.		

ORDER

Arguments part heard. Both the sides are directed to file their short synopsis with reference to their page numbers as well as the citation which they wish to rely upon.

To come up on 03.04.2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)